

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) The issue relating to erection of a structure by the Adarsh Cooperative Housing Society, Colaba, Mumbai with respect to the Coastal Regulation Zone Notification, 1991 was discussed by the National Coastal Zone Management Authority in its meeting held on 11.11.2010 in which senior officials of Government of Maharashtra such as the Principal Secretary, Urban Development Department, the Principal Secretary, Revenue Department and the Secretary, Environment Department, Government of Maharashtra were requested to attend the meeting for facilitating the discussions. After deliberation, the National Coastal Zone Management Authority observed that this was a blatant case of violation of Coastal Regulation Zone Notification, 1991 and recommended that the unauthorized structure be removed. Accordingly a Show Cause Notice was issued to M/s Adarsh Cooperative Housing Society, Colaba on 13.11.2010.

Prohibition of mining in sanctuaries and forests

†2053. SHRI ASHK ALI TAK: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state whether it is a fact that Government has prohibited mining in sanctuaries and forest areas and if so, the details of areas in Rajasthan where mining has been prohibited?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): The Wild Life (Protection) Act, 1972 prohibits destruction of, and damage to habitats of wild animals in National Parks and Sanctuaries. In addition, Hon'ble Supreme Court *vide* their order dated 4th August 2006 have prohibited mining inside the National Parks and Wildlife Sanctuaries as well as within 1 Km from the boundaries of the National Parks and Wildlife Sanctuaries. Mining in forest areas requires approval under the Forest (Conservation) Act, 1980. The provisions of the relevant Acts as well as the orders of Hon'ble Supreme Court are binding on all the State/Union Territory Governments including Rajasthan.

Environmental clearance to projects of Chhattisgarh

†2054. SHRI SHIVPRATAP SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

†Original notice of the question was received in Hindi.